

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 265 of 2017 IN  
DFR No.801 of 2017**

**Dated: 12<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Ambuja Cement Limited**

**...Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi  
Mr. Saurabh Jain

Counsel for the Respondent(s) : Mr. Anand K.Ganesan  
Ms. Swapna Seshadri for R-1

Mr. Pradeep Joshi  
Mr. Manoj Kr. Sharma for R-1

**ORDER**

**IA No. 265 of 2017  
(Appl. for condonation of delay)**

List the matter on **09.08.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**